

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)**

**CORRIGENDUM**

**No. HC.XI-09/2016/370/RC dated 02.11.2016**

In partial modification of this Registry's earlier Notification No. HC.XI-09/2016/352/RC dated 27.10.2016, issued in connection with the List of Holidays for the year 2017 in respect of the Subordinate Criminal Courts of Assam, the dates of the holidays on account of "Durga Puja, Vijaya Dashami & Janmotsava of Srimanta Sankar Dev" should be read as "27<sup>th</sup> to 30<sup>th</sup> September" instead of "27<sup>th</sup> to 30<sup>th</sup> October".

By order,  
Sd/-

**REGISTRAR JUDICIAL**

**Memo No. HC.XI-09/2016/371-382/RC dated 02.11.2016**

Copy to:

1. The Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
4. The OSD, Gauhati High Court, Guwahati –cum- Joint Director (Officiating), Gauhati High Court, Guwahati.
5. The Deputy Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
6. The Asstt. Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
- ✓ 9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Corrigendum in the Gauhati High Court website.
10. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_  
for favour of his/ her Lordship's kind information.
11. The AO (J), \_\_\_\_\_, Gauhati High Court, Gauhati.
12. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.

JA 2.11.16  
**REGISTRAR JUDICIAL**

JA  
02.11.16